COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 1 OF 2014 &
IA No. 5 of 2014

Dated : 18th November, 2016

In the matter of:

Steel Authority of India Ltd. … **Appellant(s)**
Vs.
Damodar Valley Corporation & Ors. … **Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***22.12.2016.***

Court Master

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